

DIVISION BENCH
COURT - I

P-106

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/117(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS VIJAY KUMAR TIWARY
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

Mr. Amandeep Singh, Adv.] For the Personal Guarantor

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Personal Guarantor submits that he has no objection to the Report prepared by the Resolution Professional.
3. Heard. **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)